

C.S.S. for the year 1970 is in the process of finalisation and is expected to be issued very shortly.

(b) The finalisation of the 1970 Select List has been delayed somewhat because it took time to fix the strength of the Select List, in amending the regulations laying down the composition of the Selection Committee and the time taken by the latter in considering all the cases within the zone of consideration. Government have since laid down a time schedule for preparation and issue of such Select Lists.

(c) No, Sir.

(d) Does not arise.

Departmental Promotion Committee

7726. SHRI SURENDRA MOHANTY: Will the PRIME MINISTER be pleased to state :

(a) whether no Central Secretariat Service Officer is a member of the Departmental Promotion Committee which makes selection for promotion to the Selection Grade of the Service ;

(b) whether all other Central Services Class I Officers of the Service concerned are members of the Departmental Promotion Committee in addition to the Chairman/Member of the Union Public Service Commission ; and

(c) if replies to parts (a) and (b) above are in the affirmative, the reasons for this discrimination in the case of the Central Secretariat Service Officers ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) (a) to (c). The required information in respect of all Central Services Class I is not readily available. In the case of Indian Audit and Accounts Service, Indian Defence Accounts Service, the Revenue Service and Indian Postal Service, the position, however, is that members on the respective Service are associated with the Departmental Promotion Committee in addition to Chairman/Member of the Union Public Service Commission.

In the Central Secretariat Service, the Selection Grade comprises of posts of Deputy Secretary and equivalent which being senior administrative posts, are also manned

by officers drawn from other Services like the I.A.S. etc. The Select Lists for Selection Grade of the C.S.S. are prepared in accordance with the provisions of the C.S.S. Rules, 1962 and the Promotion Regulations issued thereunder in 1964 in consultation with the Union Public Service Commission. The Regulations provide *inter alia* that the Selection Committee for preparation of the Select List shall consist of the Secretary, Department of Personnel as Chairman, three other Secretaries to the Government of India and the Establishment Officer, as members. The composition of the Selection Committee conforms to the pattern of the Central Establishment Board on whose recommendation appointments to all the posts of Deputy Secretary and equivalent at the Centre are made. In view of this, the question of discrimination in the case of C.S.S. Officers does not arise.

Import of Menthol

7727. SHRI ANAND SINGH : Will the Minister of FOREIGN TRADE be pleased to state the quantity of Menthol imported last year from foreign countries in the form of crystals of oil ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : During last year i.e. 1970-71 (from April, 1970 to January, 1971) 147 kilograms of menthol was imported and that too only from France. Import statistics beyond January, 1971 are not yet available. Separate statistics relating to import of menthol in the form of crystals and liquid are not available.

Vacant Posts of L. S. G. Monitors in P.M.G.'s Circle, Orissa

7728. SHRI A. C. DAS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of posts of Lower Selection Grade Monitors lying vacant in the Post Master General's Circle, Orissa ;

(b) since how long these posts have remained vacant ; and

(c) how many are officiating in these posts ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) 10 posts of Lower Selection Grade

(Monitors) are lying vacant in Orissa Circle

(b) Three posts are lying vacant for less than one year, four posts are lying vacant for less than two years and three posts are lying vacant for less than three years

(c) Eight officials are officiating against these posts in local arrangements, as selected officials are not joining these posts and are declining their promotion

मध्य प्रदेश के वन्यप्रत क्षेत्रों में टेलीफोन सुविधायें

7729. श्री हुकूम खन्ड कछवाय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के भिन्ड, मोरेना, ग्वालियर और गुना जिलों में कुछ महत्वपूर्ण स्थान और कस्बों में टेलीफोन सुविधायें उपलब्ध नहीं हैं ;

(ख) क्या सरकार उक्त क्षेत्रों की डाक प्रस्त क्षेत्र मानेगी और मुख्य कस्बों में तुरन्त टेलीफोन सेवायें उपलब्ध कर रही हैं, जो डाकुओं के अभिशाप को दूर करने में सहायक हो सकती हैं, और

(ग) यदि हां, तो इस बारे में अन्तिम निर्णय कब तक कर लिया जाएगा ?

संचार मंत्री (श्री हेमवती नवन बहुगुणा) :

(क) जहां डाकघर हो वहां सामान्यतया टेलीफोन सुविधा तब दी जाती है जब यह योजना लाभकर हो। तथापि अविश्वसित क्षेत्रों में यह सुविधा देने के लिये विभाग ने एक योजना बनाई है जिसके अन्तर्गत कुछ वर्ग के स्थानों पर उनके प्रशासनिक महत्व, आबादी और सामान्य दूर संचार की व्यवस्था से उस स्थान के दूर होने की हालत से घाटा होने पर भी टेलीफोन सुविधा दी जा सकती है। सुविधा एक खास तादाद में यात्रा केन्द्रों, पर्यटक केन्द्रों और कृषि सिंचाई के प्रोजेक्ट वाली जगहों और टाउनशिपों के लिये चाटे पर टेलीफोन सुविधा देने पर भी विचार किया जाता है।

यदि कोई स्थान उपरोक्त किसी भी वर्ग में नहीं आता और वहाँ टेलीफोन सुविधा देने का प्रस्ताव चाटे का हो, तो यदि कोई हस्तक्षेप पार्टी विभाग के अनुमानित चाटे की रकम पूरी करने को तैयार हो तो किराया और गारंटी के आधार पर टेलीफोन सुविधा दी जा सकती है।

मध्य प्रदेश के भिन्ड मोरेना ग्वालियर और गुना जिलों के सभी महत्व के स्थानों में टेलीफोन सुविधा पहले ही दी जा चुकी है।

(ख) दस्यु-प्रभावित इलाकों में भी टेलीफोन सुविधा इसी तरह या तो लाभकर होने पर या राज्य सरकार यदि विभाग को हर एक मामले में होने वाले अनुमानित चाटे की रकम की पूर्ति करने के लिए तैयार हो तो किराया और गारंटी के आधार पर यह सुविधा दी जा सकती है।

(ग) प्रश्न ही नहीं उठता।

मध्य प्रदेश के पोरस कस्बों में टेलीफोन

7730. श्री हुकूम खन्ड कछवाय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के मोरेना जिले के पोरस कस्बे में टेलीफोन सुविधायें उपलब्ध नहीं हैं ;

(ख) क्या सरकार 1971-72 के वित्तीय वर्ष में उक्त कस्बे में तार तथा टेलीफोन सुविधायें उपलब्ध कराने सम्बन्धी किसी योजना पर विचार कर रही है, और

(ग) यदि हां, तो योजना को कब तक अंतिम रूप दे दिया जायेगा ?

संचार मंत्री (श्री हेमवती नवन बहुगुणा) :

(क) मध्य प्रदेश के मोरेना जिले में पोरस में अभी तक टेलीफोन सुविधा नहीं दी गई है।

(ख) पोरस में तार देने की सुविधा है। पोरस में एक टेलीफोन एक्सचेंज कोचने के प्रस्ताव पर विचार हो रहा है।